

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:946
ANSWERED ON:28.07.2003
POACHING OF MIGRATORY BIRDS
GADDAM GANGA REDDY

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

referring to the reply given to Unstarred Question No. 887 dated February 24,2003 and state

- (a) whether the requisite information has since been collected;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) by when it is likely to be collected and implemented ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

(a), (b) & (c): Yes Sir. A detailed reply has been submitted for fulfillment of the assurance on the basis of information received. The details are given at Annexure. Action for implementation is taken by the State Governments to prevent such incidents through the protection machinery of the State.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b)&(c) OF THE LOK SABHA UNSTARRED QUESTION NO. 946 DU
REPLY ON 28.7.2003 REGARDING POACHING OF MIGRATORY BIRDS.

Detailed information for fulfillment of the assurance for Lok Sabha Unstarred question No. 887 dated 24.2.2003 regarding 'Poaching of Migratory Birds' are as follows:

Q (a) the details of incidents noticed by the Government regarding serving of rare birds in the local dhabas and restaurants and clubs in the country especially Delhi and other parts including Orissa during the recent past;

A (a) Even though serving of rare birds in the local dhabas and restaurants of Delhi and other parts of the country is illegal, the occurrence of such incidents cannot be ruled out. Recently one such incident has been reported from Faridabad district of Haryana wherein cooked meat of birds suspected to be partridge was seized. A case in this regard has been filed in the Special Environment Court in Faridabad.

Q (b) whether the Government are aware that clubs and restaurants near Chilka lake have served the flesh of migratory birds for human consumption in January 2003 as reported in Dainik Jagaran dated January 21, 2003 ;

Q (c) if so, whether, the Government have conducted any raids on these hotels, restaurants, club and dhabas;

Q (d) if so, the details thereof and the action taken against the guiltyies; and

A (b), (c) & (d) The State Government of Orissa has reported that some news items of serving meat of migratory birds in clubs and restaurants near Chilka have come to the notice. However, upon enquiry/raids conducted, no evidences to substantiate the same have been found.

Q (e) the steps taken by the Government to stop serving of flesh of migratory birds as well as rare birds for human consumption in future?

A (e) The steps taken to prevent recurrence of such incidents include:

(i) Increased vigil is maintained at places where such incidents are likely to occur.
Raids are conducted at suspected locations.

(ii) Hunting of rare birds is banned under Wild Life (Protection) Act, 1972.

(iii) Crucial habitats of various species of birds have been notified as national parks and sanctuaries. Some of the important wetlands have also been notified as Ramsar Sites and World Natural Heritage Sites.

(iv) Regular patrolling to control poaching of birds is done in forest habitats.

(v) Financial assistance is provided to State Governments for effective protection and management of national parks and sanctuaries.

(vi) Creation of awareness about the importance of conservation of birds.